

S.JAGANNADHAM REGISTRAR (VIGILANCE)

HYDERABAD, DT:02:01.2014

ROC.NO.8233/2013-B.SPL.

Sir/Madam.

SUB: NATIONAL HUMAN RIGHTS COMMISSION - Filling up of one post of Presenting Officer in National Human Rights Commission by deputation / absorption - Willingness from the eligible officers called for - Regarding.

REF: Letter F.No.A-12024/01/2012-Estt/14806, dated:20-12-2013, from the Under Secretary (Estt), National Human Rights Commission, Manav Adhikar Bhawan, "C" Block, GPO Complex, INA, New Delhi -110 023.

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I am to state that the Under Secretary (Estt), National Human Rights Commission, Manav Adhikar Bhawan, New Delhi, in his letter referred to above has stated that one post of Presenting Officer in PB-4 (Rs. 37,400 - 67,000) with Grade Pay Rs. 10,000/- is to be filled up in the Commission by deputation/absorption from among the Judicial Officer who has held the post of District / Additional District & Sessions Judge / Special Judge for a period of three years. The profarma along with the letter of the Under Secretary (Estt), National Human Rights Commission, New Delhi, were placed in the High Court Web site i.e., http://hc.ap.nic.in.

I am, therefore, directed, to request you to circulate the same among the District Judges working in your District/ Unit and the Officers who were eligible may download the copy of letter of the Under Secretary (Estt), National Human Rights Commission, New Delhi, from the High Court's Web Site and submit their willingness applications in the prescribed profarma enclosed to the letter, directly to the High Court, on or before 13.01.2014 by SPEED POST or any other source.

Yours faithfully

REGISTRAR (VIGILANCE)

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- 1. The Chief Judge, City Civil Court, Hyderabad
- 2. The Metropolitan Sessions Judge, Hyderabad
- 3. The Chief Judge, City Small Causes Court, Hyderabad
- 4. THE PRL. DISTRICT AND SESSIONS JUDGES:
 Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at
 Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam,
 Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore,
 Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam,
 Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

File No. A-12024/01/2012-Estt / 14806 NATIONAL HUMAN RIGHTS COMMISSION Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi - 110023

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Dated: 20th Dece

Andhra Pradesh High Court, Hyderabad (Andhra Pradesh) - 500001

The Registrar

Sub:- Vacancy notification for the post of Presenting Officer in the National Huma Rights Commission.

Sir,

I am directed to say that one post of Presenting Officer in PB-4 (Rs.37400-67000) with Grade Pay Rs.10,000/- is to be filled up in the Commission by deputation/absorption failing which by re-employment/short term contract basis from among officers possessing the under-mentioned eligibility criteria:-

By deputation/absorption

Judicial Officer who has held the post of District/Addl. District & Sessions Judge/Special Judge for a period of three years.

Re-employment/Short term contract basis

Retired Judicial Officer who had held the post of District/ Addl. District & Sessions Judge/Special Judge for a period of three years at a time.

Essential Qualifications:-

Degree in Law

sirable:-

Post Graduate Degree in Law from a recognized University or equivalent A UGC recognized degree/diploma/certificate in human rights.

Research experience in one of the following fields:-

- (i) Constitutional Law and its theory
- Human rights jurisprudence (ii)

It is requested that the above vacancy notification may kindly be circulated among the eligible officers of your organization as well as lower courts under your jurisdiction. The Application Form can be downloaded from Commission's website www.nhrc.nic.in

The last date for receipt of applications in the Commission is 20th January, 2014.

Under Secretary (Estt.)